Annexure - 1 Name of the corporate debtor: Siddharth Tubes Limited; Date of commencement of liquidation: 24-06-2020; List of stakeholders as on: 24-11-2021 **List of Secured Financial Creditors** 

(Amount in ₹)

SI. No.	Name of Creditor	Details of claims received		Details of claims Admitted											
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Asset Reconstruction Company (India) Limited	20-07-2020	11,01,70,41,367	10,94,99,55,838	Term Loan	10,94,99,55,838	yes	Security SI No. 1 &	10,94,99,55,838	60.61%	-	-	6,70,85,529	-	
2	Assets Care & Reconstruction Enterprise Limited	23-07-2020	7,11,52,08,106	7,11,52,08,106	Term Loan & Working Capital	7,11,52,08,106	yes	Security SI No. 1, 2 & 3	7,11,52,08,106	39.39%	-	-	-	-	
		TOTAL	18,13,22,49,473	18,06,51,63,944		18,06,51,63,944			18,06,51,63,944	100%	-	-	6,70,85,529	-	

## SECURITY DETAILS (Parri-Passu First Charge):

- 1) All those pieces and parcels of land known as Plot No. 337, admeasurement 7.35 Acres and Khasra No. 337-338/481 adm. 48000 Sq Ft. situated within Taraganj Industiral Area, Sarangpur, Dist. Rajgaath, Madhya Pradesh together with all buildings and structures standing thereon and plant and machinery attached to the earth
- 2) All those pieces and parcels of land known as Plot No. 171 to 175 admeasurement 40866 Hectares situated within the Industrial Area/Estate Londhiya Industrial Estate, Village Londhiya, Tehsil Shajapur in Madhya Pradesh together with all buildings and structures standing thereon and plant and machinery attached to the earth

  3) Hypothecation of the entire movable and other assets, documents of title to goods, other current assets such as books debts, receivables including goods in transit etcs.